#### CHAPTER 69

## Ceramic products

### Notes

- 1. This Chapter applies only to ceramic products which have been fired after shaping. Headings 6904 to 6914 apply only to such products other than those classifiable in headings 6901 to 6903.
  - 2. This Chapter does not cover:
    - (a) products of heading 2844;
    - (b) articles of heading 6804;
    - (c) articles of Chapter 71 (for example, imitation jewellery);
    - (d) cermets of heading 8113;
    - (e) articles of Chapter 82;
    - (f) electrical insulators (heading 8546) or fittings of insulating material of heading 8547;
    - (g) artificial teeth (heading 9021);
    - (h) articles of Chapter 91 (for example, clocks and clock cases);
  - (*ij*) articles of Chapter 94 (for example, furniture, lamps and lighting fittings, prefabricated buildings);
    - (k) articles of Chapter 95 (for example, toys, games and sports requisites); or
  - (*l*) articles of heading 9606 (for example, buttons) or of heading 9614 (for example, smoking pipes).
- 3. In relation to products of heading 6908,6909,6911,6912 and 6913, the process of printing, decorating or ornamenting shall amount to 'manufacture'.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	I.—GOODS OF SILICEOUS FOSSIL MEALS		
	OR OF SIMILAR SILICEOUS EARTHS, AND		
	REFRACTORY GOODS		
6901	Bricks, blocks, tiles and other ceramic goods		
	OF SILICEOUS FOSSIL MEALS (FOR EXAMPLE,		
	KIESELGUHR, TRIPOLITE OR DIATOMITE) OR OF SIMILAR		
	SILICEOUS EARTHS		
6901 00	- Bricks, blocks, tiles and other ceramic goods of		
	siliceous fossil meals (for example, kieselguhr,		
	tripolite or diatomite) or of similar siliceous		
	earths:		
6901 00 10	Bricks	mt	6%
6901 00 20	Blocks	mt	12.5%
6901 00 30	Tiles	mt	12.5%
6901 00 90	Other	mt	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6902	REFRACTORY BRICKS, BLOCKS, TILES AND SIMILAR		
	REFRACTORY CERAMIC CONSTRUCTIONAL GOODS, OTHER		
	THAN THOSE OF SILICEOUS FOSSIL MEALS OR SIMILAR		
	SILICEOUS EARTHS		
6902 10	- Containing by weight, singly or together, more		
	than 50% of the elements Mg, Ca or Cr,		
	expressed as MgO, CaO or $Cr_2O_3$ :		
6902 10 10	Magnesite bricks and shapes	mt	12.5%
6902 10 20	Chrome magnesite bricks	mt	12.5%
6902 10 30	Magnesite chrome bricks and shapes	mt	12.5%
6902 10 40	Magnesia carbon bricks and shapes	mt	12.5%
6902 10 50	Direct bonded basic bricks and shapes	mt	12.5%
6902 10 90	Other	mt	12.5%
6902 20	- Containing by weight more than 50% of		
	alumina $(Al_2O_3)$ , of silica $(SiO_2)$ or of a mixture		
	or compound of these products:		
6902 20 10	Silica bricks and shapes	mt	12.5%
6902 20 20	High alumina bricks and shapes	mt	12.5%
6902 20 30	Alumina carbon bricks and shapes	mt	12.5%
6902 20 40	Silicon Carbide bricks and shapes	mt	12.5%
6902 20 50	Mullite bricks	mt	12.5%
6902 20 90	Other	mt	12.5%
6902 90	- Other:		
6902 90 10	Fire clay bricks and shapes	mt	12.5%
6902 90 20	Graphite bricks and shapes	mt	12.5%
6902 90 30	Vermiculite insulation bricks	mt	12.5%
6902 90 40	Clay graphite stopper heads	mt	12.5%
6902 90 90	Other	mt	12.5%
6903	Other refractory ceramic goods (for example,		
	RETORTS, CRUCIBLES, MUFFLES, NOZZLES, PLUGS,		
	SUPPORTS, CUPELS, TUBES, PIPES, SHEATHS AND RODS),		
	OTHER THAN THOSE OF SILICEOUS FOSSIL MEALS OR OF		
(002.10	SIMILAR SILICEOUS EARTHS		
6903 10	- Containing by weight more than 50% of		
	graphite or other carbon or of a mixture of		
	t h e s e		
6002 10 10	products:	-a	12 50/
6903 10 10	Magnesia carbon bricks, shapes and graphetised	mt	12.5%
(002 10 00	alumina		10.50/
6903 10 90	Other	mt	12.5%
6903 20	- Containing by weight more than 50% of		
	alumina $(Al_2O_3)$ or of a mixture or compound		

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
		of alumina and of silica (SiO <sub>2</sub> ):		
6903 20 10		Silicon carbide crucibles	mt	12.5%
6903 20 90		Other	mt	12.5%
6903 90	_	Other:		
6903 90 10		Zircon or zircon-mullite refractories	mt	12.5%
6903 90 20		Basalt tiles	mt	12.5%
6903 90 30		Ceramic fibres	mt	12.5%
6903 90 40		Monolithics or castables (fire-clay, basic, silica,	mt	12.5%
		high alumina, insulating)		
6903 90 90		Other	mt	12.5%
		II.—OTHER CERAMIC PRODUCTS		
(004				
6904		CERAMIC BUILDING BRICKS, FLOORING BLOCKS,		
(004 10 00		SUPPORT OR FILLER TILES AND THE LIKE	Т	(0/
6904 10 00		Building bricks	Tu	6%
6904 90 00	-	Other	mt	12.5%
6905		ROOFING TILES, CHIMNEY-POTS, COWLS, CHIMNEY		
		LINERS, ARCHITECTURAL ORNAMENTS AND OTHER		
6005 10 00		CERAMIC CONSTRUCTIONAL GOODS		10.50/
6905 10 00	-	Roofing tiles	mt	12.5%
6905 90 00	-	Other	mt	12.5%
6906 00 00		CERAMIC PIPES, CONDUITS, GUTTERING AND PIPE FITTINGS	mt	12.5%
6907		CERAMIC FLAGS AND PAVING, HEARTH OR WALLTILES; CERAMIC MOSAIC CUBES AND THE LIKE, WHETHER OR NOT ON A BACKING FINISHING CERAMICS	}	
	-	Flags and paving, hearth or wall tiles, other than those of sub-headings 6907 30 and 6907 40:		
6907 21 00		Of a water absorption coefficient by weight not exceeding 0.5%	$m^2$	12.5%
6907 22 00		Of a water absorption coefficient by weight exceeding 0.5% but not exceeding 10%	$m^2$	12.5%
6907 23 00		Of a water absorption coefficient by weight exceeding 10%	$m^2$	12.5%
6907 30	-	Mosaic cubes and the like, other than those of sub-heading 6907 40:		
6907 30 10		Mosaic cubes and the like, other than those of sub-heading 6907 40	$m^2$	12.5%
6907 40	_	Finishing ceramics:		
6907 40 10		Finishing ceramics	$m^2$	12.5%
6908		Omitted		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
(000			
6909	CERAMIC WARES FOR LABORATORY, CHEMICAL OR		
	OTHER TECHNICAL USES; CERAMIC TROUGHS, TUBS AND		
	SIMILAR RECEPTACLES OF A KIND USED IN AGRICULTURE; CERAMIC POTS, JARS AND SIMILAR ARTICLES OF A KIND		
	USED FOR THE CONVEYANCE OR PACKING OF GOODS		
	- Ceramic wares for laboratory, chemical or other		
	technical uses:		
6909 11 00	Of porcelain or china	kg.	12.5%
6909 12 00	Articles having a hardness equivalent to 9 or	kg.	12.5%
0909 12 00	more on the Mohs scale	ĸg.	12.3/0
6909 19	Other:		
6909 19 10	Ceramic filter candle	kg.	12.5%
6909 19 10	Other	kg.	12.5%
6909 90 00	- Other	_	12.5%
<b>6910</b>		kg.	12.370
0710	CERAMIC SINKS, WASH BASINS, WASH BASIN PEDESTALS,		
	BATHS, BIDETS, WATER CLOSET PANS, FLUSHING		
6910 10 00	CISTERNS, URINALS AND SIMILAR SANITARY FIXTURES - Of porcelain or china	kα	12.5%
6910 90 00	- Other	kg. kg.	12.5%
<b>6910</b> 90 00	Tableware, kitchenware, other household	ĸg.	12.3/0
0711			
	ARTICLES AND TOILET ARTICLES, OF PORCELAIN OR CHINA		
6911 10	- Tableware and kitchenware:		
0911 10	Tableware:		
6911 10 11	Of bone china and soft porcelain	kg.	12.5%
6911 10 11	Other	kg.	12.5%
0911 10 19	Kitchenware:	ĸg.	12.3/0
6911 10 21	Of Bone china and soft porcelain	kα	12.5%
6911 10 21	Other	kg.	12.5%
6911 10 29	- Other:	kg.	12.370
6911 90 10	Toilet articles	l <sub>r</sub> o	12.5%
6911 90 10		kg.	12.5%
0911 90 20	Water filters of a capacity not exceeding 40 litres	kg.	12.3%
6011 00 00	Other	1, ~	12.50/
6911 90 90		kg.	12.5%
6912	CERAMIC TABLEWARE, KITCHENWARE, OTHER		
	HOUSEHOLD ARTICLES AND TOILET ARTICLES, OTHER		
6012.00	THAN OF PORCELAIN OR CHINA  Caramia, tablawara, kitahanwara, other		
6912 00	- Ceramic tableware, kitchenware, other		
	household articles and toilet articles, other than		
6012 00 10	of porcelain or china:	1 <sub>r</sub> ~	12 50/
6912 00 10	Tableware	kg.	12.5%
6912 00 20	Kitchenware	kg.	12.5%
6912 00 30	Toilet articles	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6912 00 40	Clay articles	kg.	12.5%
6912 00 90	Other	kg.	12.5%
6913	STATUETTES AND OTHER ORNAMENTAL CERAMIC		
	ARTICLES		
6913 10 00	- Of porcelain or china	kg.	12.5%
6913 90 00	- Other	kg.	12.5%
6914	OTHER CERAMIC ARTICLES		
6914 10 00	- Of porcelain or china	kg.	12.5%
6914 90 00	- Other	kg.	12.5%

The specified goods falling under this Chapter are assessable to duty w.r.t. Maximum Retail Price. For percentage of abatement - please see Appendix V.

# Chapter 70 Glass and glassware Notes

- 1. This Chapter does not cover:
- (a) goods of heading 3207 (for example, vitrifiable enamels and glazes, glass frit, other glass in the form of powder, granules or flakes);
  - (b) articles of Chapter 71 (for example, imitation jewellery);
- (c) optical fibre cables of heading 8544, electrical insulators (heading 8546) or fittings of insulating material of heading 8547;
- (d) optical fibres, optically worked optical elements, hypodermic syringes, artificial eyes, thermometers, barometers, hydrometers or other articles of Chapter 90;
- (e) lamps or lighting fittings, illuminated signs, illuminated name-plates and the like, having a permanently fixed light source, or parts thereof of heading 9405;
- (f) toys, games, sports requisites, Christmas tree ornaments or other articles of Chapter 95 (excluding glass eyes without mechanisms for dolls or for other articles of Chapter 95); or
  - (g) buttons, fitted vacuum flasks, scent or similar sprays or other articles of Chapter 96.
- 2. For the purposes of headings 7003, 7004 and 7005:
  - (a) glass is not regarded as "worked" by reason of any process it has undergone before annealing;
  - (b) cutting to shape does not affect the classification of glass in sheets;
- (c) the expression "absorbent, reflecting or non-reflecting layer" means a microscopically thin coating of metal or of a chemical compound (for example, metal oxide) which absorbs, for example, infra-red light or improves the reflecting qualities of the glass while still allowing it to retain a degree of transparency or translucency; or which prevents light from being reflected on the surface of the glass.
- 3. The products referred to in heading 7006 remain classified in that heading whether or not they have the character of articles.
  - 4. For the purposes of heading 7019, the expression "glass wool" means :
    - (a) mineral wools with a silica (SiO<sub>2</sub>) content not less than 60% by weight;
  - (b) mineral wools with a silica ( $SiO_2$ ) content less than 60% but with an alkaline oxide ( $K_2O$  or  $Na_2O$ ) content exceeding 5% by weight or a boric oxide ( $B_2O_3$ ) content exceeding 2% by weight .

Mineral wools which do not comply with the above specifications fall in heading 6806.

- 5. Throughout this Schedule, the expression "glass" includes fused quartz and other fused silica.
- 6. In relation to products of headings 7009, 7010, 7011, 7015, 7018 and 7020 the process of printing, decorating or ornamenting shall amount to 'manufacture'.

## Sub-heading Note

For the purposes of tariff items 7013 22 00, 7013 33 00, 7013 41 00 and 7013 91, the expression "lead crystal" means only glass having a minimum lead monoxide (PbO) content by weight of 24%.

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
7001		CULLET AND OTHER WASTE AND SCRAP OF GLASS; GLA	ASS IN THE	
		MASS		
7001 00	-	Cullet and other waste and scrap of glass;	glass in	
		the mass:		
7001 00 10		Cullet and other waste and scrap of glass	kg.	12.5%
7001 00 20		Enamel glass in the mass	kg.	12.5%
7001 00 90		Other	kg.	12.5%
7002		GLASS IN BALLS (OTHER THAN MICROSPHERES OF HEADI	NG 7018),	
		RODS OR TUBES, UNWORKED	, ,	
7002 10 00	-	Balls	kg.	12.5%
7002 20	_	Rods:		
7002 20 10		Enamel glass rods	kg.	12.5%
7002 20 90		Other	kg.	12.5%
	-	Tubes:	C	
7002 31 00		Of fused quartz or other fused silica	kg.	12.5%
7002 32 00		Of other glass having a linear coefficient of	kg.	12.5%
		expansion not exceeding 5 x 10 <sup>-6</sup> per Kelvin	C	
		within a temperature range of 0°C to 300°C		
7002 39 00		Other	kg.	12.5%
7003		CAST GLASS AND ROLLED GLASS, IN SHEETS OR PROFILES,	_	
		OR NOT HAVING AN ABSORBENT, REFLECTING OR NON-RI		
		LAYER, BUT NOT OTHERWISE WORKED		
	_	Non-wired sheets:		
7003 12		Coloured throughout the mass (body-tinted), o	nacified.	
		flashed or having an absorbent, reflecting		
		reflecting layer:		
7003 12 10		Tinted	$m^2$	12.5%
7003 12 90		Other	$m^2$	12.5%
7003 19		Other:		12.570
7003 19 10		Tinted	$m^2$	12.5%
7003 19 90		Other	$m^2$	12.5%
7003 19 90	_	Wired sheets:	III	12.570
7003 20 10		Tinted	$m^2$	12.5%
7003 20 10		Other	$m^2$	12.5%
7003 20 30	_	Profiles:	III	12.570
7003 30 10		Tinted	$m^2$	12.5%
7003 30 10		Other	$m^2$	12.5%
7003 30 90 <b>7004</b>				14.5/0
/ <b>UU</b> T		DRAWN GLASS AND BLOWN GLASS, IN SHEETS, WHETHI		
		HAVING AN ABSORBENT, REFLECTING OR NON-REFLECTION BUT NOT OTHERWISE WORKED	NO LAIEK,	
7004 20		Glass, coloured throughout the mass (body	tintad)	
1004 20	-			
		opacified, flashed or having an absorbent, reflenon-reflecting layer:	ecung or	
		Window glass (sheet glass):		
		minuow giuss (sneet giuss).		

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
7004 20 11		Tinted	$m^2$	12.5%
7004 20 19		Other	$m^2$	12.5%
		Other:		
7004 20 91		Tinted	$m^2$	12.5%
7004 20 99		Other	$m^2$	12.5%
7004 90	-	Other glass:		
		Window glass (sheet glass):		
7004 90 11		Tinted	$m^2$	12.5%
7004 90 19		Other	$m^2$	12.5%
		Other:		
7004 90 91		Tinted	$m^2$	12.5%
7004 90 99		Other	$m^2$	12.5%
7005		FLOAT GLASS AND SURFACE GROUND OR POLISHED GL		
		SHEETS, WHETHER OR NOT HAVING AN ABSORBENT, REFL		
		OR NON-REFLECTING LAYER, BUT NOT OTHERWISE WORKE		
7005 10	-	Non-wired glass, having an absorbent, reflecting or reflecting layer:	or non-	
7005 10 10		Tinted	$m^2$	12.5%
7005 10 90		Other	$m^2$	12.5%
	-	Other non-wired glass:		
7005 21		Coloured throughout the mass (body tinted) opa flashed or merely surface ground:	cified,	
7005 21 10		Tinted	$m^2$	12.5%
7005 21 90		Other	$m^2$	12.5%
7005 29		Other:		12.0 / 0
7005 29 10		Tinted	$m^2$	12.5%
7005 29 90		Other	$m^2$	12.5%
7005 30	_	Wired glass:		
7005 30 10		Tinted	$m^2$	12.5%
7005 30 90		Other	$m^2$	12.5%
7006 00 00		Glass of heading $7003$ , $7004$ or $7005$ , bent,	kg.	12.5%
		EDGE-WORKED, ENGRAVED, DRILLED, ENAMELLED OR OTH		
		WORKED, BUT NOT FRAMED OR FITTED WITH OTHER MAT		
7007		SAFETY GLASS, CONSISTING OF TOUGHENED (TEMPER		
		LAMINATED GLASS	,	
	-	Toughened (tempered) safety glass:		
7007 11 00		Of size and shape suitable for incorporation	kg.	12.5%
		in vehicles, aircraft, spacecraft or vessels	-	
7007 19 00		Other	$m^2$	12.5%
	-	Laminated safety glass:		
7007 21		Of size and shape suitable for incorporation in		
		vehicles, aircraft, spacecraft or vessels:		
7007 21 10		Bullet proof glass	kg.	12.5%
7007 21 90		Other	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7007 29 00	Other	m <sup>2</sup>	12.5%
7008	Multiple-walled insulating units of glass		
7008 00	- Multiple-walled insulating units of glass:		
7008 00 10	Glazed glass, double walled	kg.	12.5%
7008 00 20	Glazed glass, multiple walled	kg.	12.5%
7008 00 90	Other	kg.	12.5%
7009	GLASS MIRRORS, WHETHER OR NOT FRAMED,	C	
	INCLUDING REAR-VIEW MIRRORS		
7009 10	- Rear-view mirrors for vehicles:		
7009 10 10	Prismatic rear-view mirror for vehicles	kg.	12.5%
7009 10 90	Other	kg.	12.5%
,000 10 00	- Other:	8.	12.0 / 0
7009 91 00	Unframed	kg.	12.5%
7009 92 00	Framed	kg.	12.5%
7010	CARBOYS, BOTTLES, FLASKS, JARS, POTS, PHIALS, AMP	•	12.570
7010	OTHER CONTAINERS, OF GLASS, OF A KIND USED		
	CONVEYANCE OR PACKING OF GOODS; PRESERVING JARS	or GLASS,	
7010 10 00	STOPPERS, LIDS AND OTHER CLOSURES, OF GLASS	1,0	12.5%
7010 10 00	- Ampoules	kg.	
7010 20 00	- Stoppers, lids and other closures	kg.	12.5%
7010 90 00	- Other	kg.	12.5%
7011	GLASS ENVELOPES (INCLUDING BULBS AND TUBES), OPEN,		
	PARTS THEREOF, WITHOUT FITTINGS, FOR ELECTR	IC LAMPS,	
	CATHODE-RAY TUBES OR THE LIKE		
7011 10	- For electric lighting:	_	
7011 10 10	Glass envelopes for fluorescent lamps	kg.	12.5%
7011 10 20	Glass envelopes for filament lamps	kg.	12.5%
7011 10 90	Other	kg.	12.5%
7011 20 00	- For cathode-ray tubes	kg.	12.5%
7011 90	- Other:		
7011 90 10	Glass envelopes for electronic valves	kg.	12.5%
7011 90 90	Other	kg.	12.5%
7012 00 00	Оміттер		
7013	GLASSWARE OF A KIND USED FOR TABLE, KITCHEN, TOIL	ET, OFFICE,	
	INDOOR DECORATION OR SIMILAR PURPOSES (OTHER	THAN THAT	
	of heading 7010 or 7018)		
7013 10 00	- Of glass-ceramics	kg.	12.5%
, , , , , , , , , , , , , , , , , , , ,	- Stemware drinking glasses, other than of glass-c		
7013 22 00	Of lead crystal	kg.	12.5%
7013 22 00	Other	kg.	12.5%
, 515 20 00	- Other drinking glasses other than of glass-cera	_	12.5/0
7013 33 00	- Of lead crystal	kg.	12.5%
7013 33 00 7013 37 00	Other	_	12.5%
1013 31 00		kg.	14.3/0
	- Glassware of a kind used for table (other than	ı arınkıng	

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	glasses) or kitchen purposes other than of	glass-	
	ceramics:		
7013 41 00	Of lead crystal	kg.	12.5%
7013 42 00	Of glass having a linear coefficient of	kg.	12.5%
	expansion not exceeding 5 x 10 <sup>-6</sup> per Kelvin		
	within a temperature range of 0°C to 300°C		
7013 49 00	Other	kg.	12.5%
	- Other glassware:		
7013 91 00	Of lead crystal	kg.	12.5%
7013 99 00	Other	kg.	12.5%
7014	SIGNALLING GLASSWARE AND OPTICAL ELEMENTS OF		
	(other than those of heading $7015$ ), not opt	TICALLY	
	WORKED		
7014 00	- Signalling glassware and optical elements of glass		
	than those of heading 7015), not optically worke		
7014 00 10	Signalling glassware	kg.	12.5%
7014 00 20	Optical elements	kg.	12.5%
7015	CLOCK OR WATCH GLASSES AND SIMILAR GLASSES, GLAS		
	NON-CORRECTIVE OR CORRECTIVE SPECTACLES, CURVED		
	HOLLOWED OR THE LIKE; NOT OPTICALLY WORKED; I		
	GLASS SPHERES AND THEIR SEGMENTS, FOR THE MANUF	ACTURE	
	OF SUCH GLASSES		
7015 10	- Glasses for corrective spectacles:		
7015 10 10	Ophthalmic rough blanks	kg.	12.5%
7015 10 20	Flint button	kg.	12.5%
7015 10 90	Other	kg.	12.5%
7015 90	- Other:	•	10.50/
7015 90 10	Clock and watch glasses and similar glasses,	kg.	12.5%
	curved, bent, hollowed and the like, glass		
	spheres and segments of spheres for the		
7015 00 20	manufacture of such glasses	1	10.50/
7015 90 20	Glass for sun glasses	kg.	12.5%
7015 90 90	Other	kg.	12.5%
7016	PAVING BLOCKS, SLABS, BRICKS, SQUARES, TILES AND		
	ARTICLES OF PRESSED OR MOULDED GLASS, WHETHER		
	WIRED, OF A KIND USED FOR BUILDING OR CONSTR		
	PURPOSES; GLASS CUBES AND OTHER GLASS SMALL		
	WHETHER OR NOT ON A BACKING, FOR MOSAICS OR		
	DECORATIVE PURPOSES; LEADED LIGHTS AND THE LIKE;		
	CELLULAR OR FOAM GLASS IN BLOCKS, PANELS, PLATES,	SHELLS	
7016 10 00	OR SIMILAR FORMS  Glass cubes and other glass smallwares, whether	lza	12.5%
/010 10 00	- Glass cubes and other glass smallwares, whether	kg.	12.370
	or not on a backing, for mosaics or similar		
	decorative purposes		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7016 90 00	- Other	kg.	12.5%
7017	LABORATORY, HYGIENIC OR PHARMACEUTICAL	GLASSWARE,	
	WHETHER OR NOT GRADUATED OR CALIBRATED		
7017 10 00	- Of fused quartz or other fused silica	kg.	12.5%
7017 20 00	- Of other glass having a linear coefficient	kg.	12.5%
	of expansion not exceeding 5 x 10 <sup>-6</sup> per	C	
	Kelvin within a temperature range of 0°C to 30°C.	$00^{\circ}\mathrm{C}$	
7017 90	- Other:		
7017 90 10	Graduated or calibrated laboratory glassware	kg.	12.5%
7017 90 20	Pharmaceutical glassware	kg.	12.5%
7017 90 30	Hygienic glassware	kg.	12.5%
7017 90 90	Other	kg.	12.5%
<b>7017 7018</b>	GLASS BEADS, IMITATION PEARLS, IMITATION PRECI	•	12.370
7010			
	PRECIOUS STONES AND SIMILAR GLASS SMALLWARES, A		
	THEREOF OTHER THAN IMITATION JEWELLERY, GLASS		
	THAN PROSTHETIC ARTICLES; STATUETTES AND OTHER		
	OF LAMP-WORKED GLASS, OTHER THAN IMITATION	-	
<b>5</b> 010 10	GLASS MICROSPHERES NOT EXCEEDING 1 MM IN DIAI		
7018 10	- Glass beads, imitation pearls, imitation precio		
	precious stones and similar glass smallwares		
7018 10 10	Bangles	kg.	Nil
7018 10 20	Beads	kg.	Nil
7018 10 90	Other	kg.	12.5%
7018 20 00	- Glass microspheres not exceeding 1 mm in	kg.	12.5%
	diameter		
7018 90	- Other:		
7018 90 10	Glass statues	kg.	12.5%
7018 90 90	Other	kg.	12.5%
7019	GLASS FIBRES (INCLUDING GLASS WOOL) AND ARTIC	CLES THEREOF	
	(FOR EXAMPLE, YARN, WOVEN FABRICS)		
	- Slivers, rovings, yarn and chopped strands:		
7019 11 00	Chopped strands, of a length of not more	kg.	12.5%
	than 50 mm	<b>3</b> .	
7019 12 00	Rovings	kg.	12.5%
7019 19 00	Other	kg.	12.5%
7017 17 00	- Thin sheets (voiles), webs, mats, mattresses,	_	12.570
	similar non-woven products:	bourus unu	
7019 31 00	Mats	kα	12.5%
7019 31 00		kg.	12.5%
	· · · · · · · · · · · · · · · · · · ·	kg.	
7019 39 00	Other	kg.	12.5%
7019 40 00	- Woven fabrics of rovings	kg.	12.5%
7010 71 00	- Other woven fabrics:	1	10.50/
7019 51 00	Of a width not exceeding 30 cm	kg.	12.5%
7019 52 00	Of a width exceeding 30 cm, plain weave,	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	weighing less than 250 g/sq. metre, of		
	filaments measuring per single yarn not		
	more than 136 tex		
7019 59 00	Other	kg.	12.5%
7019 90	- Other:		
7019 90 10	Glass wool or glass fibre	kg.	12.5%
7019 90 90	Other	kg.	12.5%
7020	OTHER ARTICLES OF GLASS		
7020 00	- Other articles of glass:		
	Glass shells, glass globes and glass founts:		
7020 00 11	Globes for lamps and lanterns	kg.	6%
7020 00 12	Founts for kerosene wick lamps	kg.	6%
7020 00 19	Other	kg.	12.5%
	Glass chimneys:		
7020 00 21	For lamps and lanterns	kg.	6%
7020 00 29	Other	kg.	12.5%
7020 00 90	Other	kg.	12.5%

#### **SECTION XIV**

NATURAL OR CULTURED PEARLS, PRECIOUS OR SEMI-PRECIOUS STONES, PRECIOUS METALS, METALS CLAD WITH PRECIOUS METAL, AND ARTICLES THEREOF; IMITATION JEWELLERY; COIN

## CHAPTER 71

Natural or cultured pearls, precious or semi-precious stones, precious metals, metals clad with precious metal, and articles thereof; imitation jewellery; coin

#### Notes

- 1. Subject to Note 1 (a) to Section VI and except as provided below, all articles consisting wholly or partly:
- (a) of natural or cultured pearls or of precious or semi-precious stones (natural, synthetic or reconstructed); or
  - (b) of precious metal or of metal clad with precious metal, are to be classified in this Chapter.
- 2. (A) Headings 7113, 7114 and 7115 do not cover articles in which precious metal or metal clad with precious metal is present as minor constituents only, such as minor fittings or minor ornamentation (for example, monograms, ferrules and rims) and paragraph (b) of the foregoing Note does not apply to such articles.
- (*B*) Heading 7116 does not cover articles containing precious metal or metal clad with precious metal (other than as minor constituents).
  - 3. This Chapter does not cover:
    - (a) amalgams of precious metal, or colloidal precious metal (heading 2843);
    - (b) sterile surgical suture materials, dental fillings or other goods of Chapter 30;
    - (c) goods of Chapter 32 (for example, lusters);
    - (d) supported catalysts (heading 3815);
    - (e) articles of heading 4202 or 4203 referred to in Note 2 (B) to Chapter 42;
    - (f) articles of heading 4303 or 4304;
    - (g) goods of Section XI (textiles and textile articles);
    - (h) footwear, headgear or other articles of Chapter 64 or 65;
    - (ij) umbrellas, walking-sticks or other articles of Chapter 66;
- (k) abrasive goods of heading 6804 or 6805 or Chapter 82, containing dust or powder of precious or semi-precious stones (natural or synthetic); articles of Chapter 82 with a working part of precious or semi-precious stones (natural, synthetic or reconstructed); machinery, mechanical appliances or electrical goods, or parts thereof, of Section XVI. However, articles and parts thereof, wholly of precious or semi-precious stones (natural, synthetic or reconstructed) remain classified in this Chapter, except unmounted worked sapphires and diamonds for styli (heading 8522);
  - (1) articles of Chapter 90, 91 or 92 (scientific instruments, clocks and watches, musical instruments);
  - (m) arms or parts thereof (Chapter 93);

- (n) articles covered by Note 2 to Chapter 95; or
- (o) articles classified in Chapter 96 by virtue of Note 4 to that Chapter.
- 4. (A) The expression "precious metal" means silver, gold and platinum.
  - (B) The expression "platinum" means platinum, iridium, osmium, palladium, rhodium and ruthenium.
- (C) The expression "precious or semi-precious stones" does not include any of the substances specified in Note 2 (b) to Chapter 96.
- 5. For the purposes of this Chapter, any alloy (including a sintered mixture and an inter-metallic compound) containing precious metal is to be treated as an alloy of precious metal if any one precious metal constitutes as much as 2% by weight, of the alloy. Alloys of precious metal are to be classified according to the following rules:
  - (a) an alloy containing 2% or more, by weight, of platinum is to be treated as an alloy of platinum;
- (b) an alloy containing 2% or more, by weight, of gold but not platinum, or less than 2% by weight, of platinum, is to be treated as an alloy of gold;
  - (c) other alloys containing 2% or more, by weight, of silver are to be treated as alloys of silver.
- 6. Except where the context otherwise requires, any reference in this Schedule to precious metal or to any particular precious metal includes a reference to alloys treated as alloys of precious metal or of the particular metal in accordance with the rules in Note 5 above, but not to metal clad with precious metal or to base metal or non-metals plated with precious metal.
- 7. Throughout this Schedule, the expression "metal clad with precious metal" means material made with a base of metal upon one or more surfaces of which there is affixed by soldering, brazing, welding, hotrolling or similar mechanical means a covering of precious metal. Except where the context otherwise requires, the expression also covers base metal inlaid with precious metal.
- 8. Subject to Note 1 (a) to Section VI, goods answering to a description in heading 7112 are to be classified in that heading and in no other heading of this Schedule.
  - 9. For the purposes of heading 7113, the expression "articles of jewellery" means:
- (a) any small objects of personal adornment (for example, rings, bracelets, necklaces, brooches, ear-rings, watch-chains, fobs, pendants, tie-pins, cuff-links, dress-studs, religious or other medals and insignia); and
- (b) articles of personal use of a kind normally carried in the pocket, in the handbag or on the person (for example, cigar or cigarette cases, snuff boxes, cachou or pill boxes, powder boxes, chain purses or prayer beads)

These articles may be combined or set, for example, with natural or cultured pearls, precious or semi-precious stones, snythetic or reconstructed precious or semi-precious stones, tortoise shell, mother-of-pearl, ivory, natural or reconstituted amber, jet or coral..

- 10. For the purposes of heading 7114, the expression "articles of goldsmiths' or silversmiths' wares" includes such articles as ornaments, table-ware, toilet-ware, smokers' requisites and other articles of household, office or religious use.
  - 11. For the purposes of heading 7117, the expression "imitation jewellery" means articles of jewellery

within the meaning of paragraph (a) of Note 9 above (but not including buttons or other articles of heading 9606, or dress-combs, hair-slides or the like, or hairpins, of heading 9615), not incorporating natural or cultured pearls, precious or semi-precious stones (natural, synthetic or reconstructed) nor (except as plating or as minor constituents) precious metal or metal clad with precious metal.

- 12. In this *Chapter*, "brand name" or "trade name" means a brand name or trade name, whether registered or not, that is to say, a name or a mark, such as symbol, monogram, label, signature or invented words or any writing which is used in relation to a product, for the purpose of indicating, or so as to indicate, a connection in the course of trade between the product and some person using such name or mark with or without any indication of the identity of that person.
- 13. For the purposes of headings 7113 and 7114, the processes of affixing or embossing trade name or brand name on articles of jewellery or on articles of goldsmiths' or silversmiths' wares of precious metal or of metal clad with precious metal, shall amount to "manufacture".
  - 14. In relation to products of this Chapter, the process of refining of dore bar shall amount to "manufacture".

    Sub-heading Notes
- 1. For the purposes of sub-headings 7106 10, 7108 11, 7110 11, 7110 21, 7110 31 and 7110 41, the expressions "powder" and "in powder form" mean products of which 90% or more by weight passes through a sieve having a mesh aperture of 0.5 mm.
- 2. Notwithstanding the provisions of Chapter Note 4(B), for the purposes of sub-headings 7110 11 and 7110 19, the expression "platinum" does not include iridium, osmium, palladium, rhodium or ruthenium.
- 3. For the classification of alloys in the sub-headings of heading 7110, each alloy is to be classified with that metal, platinum, palladium, rhodium, iridium, osmium or ruthenium which predominates by weight over each other of these metals.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	I.—NATURAL OR CULTURED PEARLS AND		
	PRECIOUS OR SEMI-PRECIOUS STONES		
7101	PEARLS, NATURAL OR CULTURED, WHETHER OR NOT		
	WORKED OR GRADED BUT NOT STRUNG, MOUNTED OR		
	SET; PEARLS, NATURAL OR CULTURED, TEMPORARILY		
	STRUNG FOR CONVENIENCE OF TRANSPORT		
7101 10	- Natural pearls:		
7101 10 10	Unworked	kg.	12.5%
7101 10 20	Worked	kg.	12.5%
	- Cultured pearls:		
7101 21 00	Unworked	kg.	12.5%
7101 22 00	Worked	kg.	12.5%
7102	DIAMONDS, WHETHER OR NOT WORKED, BUT NOT		
	MOUNTED OR SET		
7102 10 00	- Unsorted	c/k	Nil
	- Industrial :		
7102 21	Unworked or simply sawn, cleaved or bruted:		
7102 21 10	Sorted	c/k	Nil

Tariff Item		Description of goods	Unit	Rate of duty
(1)		(2)	(3)	(4)
7102 21 20		Unsorted	c/k	Nil
7102 29		Other:		
7102 29 10		Crushed	c/k	Nil
7102 29 90		Other	c/k	Nil
	_	Non-industrial:		
7102 31 00		Unworked or simply sawn, cleaved or bruted	c/k	Nil
7102 39		Others:		
7102 39 10		Diamond, cut or otherwise worked but not	c/k	Nil
		mounted or set		
7102 39 90		Other	c/k	Nil
7103		PRECIOUS STONES (OTHER THAN DIAMONDS) AND SEMI-	PRECIOUS	
		STONES, WHETHER OR NOT WORKED OR GRADED BUT NOT		
		MOUNTED OR SET; UNGRADED PRECIOUS STONES (OTI		
		DIAMONDS) AND SEMI-PRECIOUS STONES, TEMPORARILY		
		FOR CONVENIENCE OF TRANSPORT		
7103 10	_	Unworked or simply sawn or roughly shaped	:	
		Precious stones:		
7103 10 11		Emerald	kg.	12.5%
7103 10 12		Ruby and sapphire	kg.	12.5%
7103 10 19		Other	kg.	12.5%
,		Semi-precious stones:	8.	
7103 10 21		Feldspar (Moon stone)	kg.	12.5%
7103 10 22		Garnet	kg.	12.5%
7103 10 23		Agate	kg.	12.5%
7103 10 24		Green aventurine	kg.	12.5%
7103 10 29		Other	kg.	12.5%
, 103 10 25	_	Otherwise worked:	116.	12.5 / 0
7103 91 00		Ruby, sapphire and emeralds	c/k	12.5%
7103 99		Other:	O, II	12.5 / 0
7103 99 10		Feldspar (Moon stone)	c/k	12.5%
7103 99 20		Garnet	c/k	12.5%
7103 99 30		Agate	c/k	12.5%
7103 99 40		Chalcedony	c/k	12.5%
7103 99 90		Other	c/k	12.5%
7104		SYNTHETIC OR RECONSTRUCTED PRECIOUS OR SEMI-		12.570
7101		STONES, WHETHER OR NOT WORKED OR GRADED BUT NOT		
		MOUNTED OR SET; UNGRADED SYNTHETIC OR RECONS		
		PRECIOUS OR SEMI-PRECIOUS STONES, TEMPORARILY ST		
		CONVENIENCE OF TRANSPORT	KONG POK	
7104 10 00	_	Piezo-electric quartz	kg.	6%
7104 10 00	_	Other, unworked or simply sawn or	kg.	12.5%
/10-7-20-00	-	roughly shaped	ĸg.	12.5/0
7104 90		Other:		
7104 90 7104 90 10		Laboratory-created or laboratory grown or`	c/k	12.5%
/ 10 <del>1</del> 70 10		Laboratory-created or laboratory grown or	C/ K	14.3/0

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	manmade or cultured or synthetic diamonds		
7104 90 90	Other	kg.	12.5%
7105	DUST AND POWDER OF NATURAL OR SYNTHETIC PRECI	_	
	SEMI-PRECIOUS STONES		
7105 10 00	- Of diamond	c/k	12.5%
7105 90 00	- Other	c/k	12.5%
	II.—PRECIOUS METALS AND METALS CLAD WITH PRECIOUS METAL		
7106	SILVER (INCLUDING SILVER PLATED WITH GOLD OR PLAT	TINUM),	
	UNWROUGHT OR IN SEMI-MANUFACTURED FORMS, OR IN F		
	FORM		
7106 10 00	- Powder	kg.	12.5%
	- Other:	0.	
7106 91 00	Unwrought	kg.	12.5%
7106 92	Semi-manufactured:	0.	12.070
7106 92 10	Sheets, plates, strips, tubes and pipes	kg.	12.5%
7106 92 90	Other	kg.	12.5%
7107 00 00	Base metals clad with silver, not further	kg.	12.5%
7107 00 00	WORKED THAN SEMI-MANUFACTURED	<b></b> 8.	12.570
7108	GOLD (INCLUDING GOLD PLATED WITH PLATINUM) UNWE	OUGHT	
7100	OR IN SEMI-MANUFACTURED FORMS, OR IN POWDER FORM		
	- Non-monetary:	v1	
7108 11 00	Powder	kg.	12.5%
7108 11 00	Other unwrought forms	kg.	12.5%
7108 12 00	Other semi-manufactured forms	kg.	12.5%
7108 13 00	- Monetary	kg.	12.5%
7108 20 00 7109 00 00	Base metals or silver, clad with gold, not furthe	_	12.5%
7107 00 00	WORKED THAN SEMI-MANUFACTURED	.K Kg.	12.5/0
7110		DM OD	
/110	PLATINUM, UNWROUGHT OR IN SEMI-MANUFACTURED FO IN POWDER FORM	RM, OR	
7110 11	<ul><li>Platinum:</li><li>Unwrought or in powder form:</li></ul>		
7110 11	Unwrought form	l. o	12.5%
7110 11 10	· ·	kg.	12.5%
7110 11 20	In powder form Other	kg.	12.5%
/110 19 00	Other - Palladium:	kg.	14.370
7110 21 00		le o	12.5%
	Unwrought or in powder form	kg.	
7110 29 00	Other	kg.	12.5%
7110 21 00	- Rhodium:	1	12.50/
7110 31 00	Unwrought or in powder form	kg.	12.5%
7110 39 00	Other	kg.	12.5%
7110 41 00	- Iridium, osmium and ruthenium:	1	10.50/
7110 41 00	Unwrought or in powder form	kg.	12.5%
7110 49 00	Other	kg.	12.5%

Tariff Item	<b>Description of goods</b>	Unit	Rate of duty
(1)	(2)	(3)	(4)
7111 00 00	Base metals, silver or gold, clad with platinum, not further worked than semi-manufactured	kg.	12.5%
7112	WASTE AND SCRAP OF PRECIOUS METAL OR OF METAL CLA	D WITH	
	PRECIOUS METAL; OTHER WASTE AND SCRAP CONTAINING PR	ECIOUS	
	METAL OR PRECIOUS METAL COMPOUNDS, OF A KINI	USED	
	PRINCIPALLY FOR THE RECOVERY OF PRECIOUS METAL		
7112 30 00	<ul> <li>Ash containing precious metal or precious metal compounds</li> <li>Other:</li> </ul>	kg.	12.5%
7112 91 00	Of gold, including metal clad with gold but	kg.	12.5%
7112 91 00	excluding sweepings containing other precious metals	ng.	12.570
7112 92 00	Of platinum, including metal clad with	kg.	12.5%
	platinum but excluding sweepings containing	2	
	other precious metals		
7112 99	Other:		
7112 99 10	Of silver, including metal clad with silver but	kg.	12.5%
	excluding sweepings containing other precious metals	Z	
7112 99 20	Sweepings containing gold or silver	kg.	12.5%
7112 99 90	Other	kg.	12.5%
	III.—JEWELLERY, GOLDSMITHS' AND SILVERSMITHS' WARES AND OTHER ARTICLI	_	
7113	ARTICLES OF JEWELLERY AND PARTS THEREOF, OF PRECIOU	S	
	METAL OR OF METAL CLAD WITH PRECIOUS METAL		
	<ul> <li>Of precious metal whether or not plated or cla- precious metal:</li> </ul>	d with	
7113 11	metal:	Of silver, whether or not plated or clad with other precious metal:	
7113 11 10	Jewellery with filigree work	kg.	12.5%
7113 11 20	Jewellery studded with gems	kg.	12.5%
7113 11 30	Other articles of Jewellery	kg.	12.5%
7113 11 90	Parts	kg.	12.5%
7113 19	<ul> <li>Of other precious metal, whether or not plated o with precious metal:</li> </ul>	r clad	
7113 19 10	Of gold, unstudded	kg.	12.5%
7113 19 20	Of gold, set with pearls	kg.	12.5%
7113 19 30	Of gold, set with diamonds	kg.	12.5%
7113 19 40	Of gold, set with other precious and semi-	kg.	12.5%
	precious stones		
7113 19 50	Of platinum, unstudded	kg.	12.5%
7113 19 60	Parts	kg.	12.5%
7113 19 90	Other	kg.	12.5%
7113 20 00	- Of base metal clad with precious metal	kg.	12.5%

7114 11 7114 11 10 7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	ARTICLES OF GOLDSMITHS' OR SILVERSMITHS' WARES ATHEREOF, OF PRECIOUS METAL OR OF METAL CLAD WITH METAL  - Of precious metal, whether or not plated or confidence of precious metal:  - Of silver, whether or not plated or clad with precious metal:  Articles Parts Of other precious metal, whether or not plated with precious metal:  Articles of gold Articles of platinum Parts - Of base metal clad with precious metal: Articles clad with gold	PRECIOUS  clad with  kg. kg.	12.5% 12.5% 12.5% 12.5%
7114 11 7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	THEREOF, OF PRECIOUS METAL OR OF METAL CLAD WITH METAL  - Of precious metal, whether or not plated or concepted precious metal:  - Of silver, whether or not plated or clad with precious metal:  - Articles  - Parts  - Of other precious metal, whether or not plated with precious metal:  - Articles of gold  - Articles of platinum  - Parts  - Of base metal clad with precious metal:	kg. kg. d or clad kg. kg.	12.5% 12.5%
7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li>METAL</li> <li>Of precious metal, whether or not plated or of precious metal:</li> <li>Of silver, whether or not plated or clad with precious metal:</li> <li>Articles</li> <li>Parts</li> <li>Of other precious metal, whether or not plated with precious metal:</li> <li>Articles of gold</li> <li>Articles of platinum</li> <li>Parts</li> <li>Of base metal clad with precious metal:</li> </ul>	kg. kg. d or clad kg. kg.	12.5% 12.5%
7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li>Of precious metal, whether or not plated or of precious metal:</li> <li>Of silver, whether or not plated or clad with precious metal:</li> <li>Articles</li> <li>Of other precious metal, whether or not plated with precious metal:</li> <li>Articles of gold</li> <li>Articles of platinum</li> <li>Parts</li> <li>Of base metal clad with precious metal:</li> </ul>	kg. kg. d or clad kg. kg.	12.5% 12.5%
7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	precious metal: Of silver, whether or not plated or clad with precious metal: Articles Parts Of other precious metal, whether or not plated with precious metal: Articles of gold Articles of platinum Parts - Of base metal clad with precious metal:	kg. kg. d or clad kg. kg.	12.5% 12.5%
7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li>Of silver, whether or not plated or clad with precious metal:</li> <li>Articles</li> <li>Of other precious metal, whether or not plated with precious metal:</li> <li>Articles of gold</li> <li>Articles of platinum</li> <li>Parts</li> <li>Of base metal clad with precious metal:</li> </ul>	kg. d or clad kg. kg.	12.5% 12.5%
7114 11 10 7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li>precious metal:</li> <li>Articles</li> <li>Parts</li> <li>Of other precious metal, whether or not plated with precious metal:</li> <li>Articles of gold</li> <li>Articles of platinum</li> <li>Parts</li> <li>Of base metal clad with precious metal:</li> </ul>	kg. d or clad kg. kg.	12.5% 12.5%
7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li> Articles</li> <li> Parts</li> <li> Of other precious metal, whether or not plated with precious metal:</li> <li> Articles of gold</li> <li> Articles of platinum</li> <li> Parts</li> <li>- Of base metal clad with precious metal:</li> </ul>	kg. d or clad kg. kg.	12.5% 12.5%
7114 11 20 7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li> Parts</li> <li> Of other precious metal, whether or not plated with precious metal:</li> <li> Articles of gold</li> <li> Articles of platinum</li> <li> Parts</li> <li>- Of base metal clad with precious metal:</li> </ul>	kg. d or clad kg. kg.	12.5% 12.5%
7114 19 7114 19 10 7114 19 20 7114 19 30	<ul> <li>Of other precious metal, whether or not plated with precious metal:</li> <li>Articles of gold</li> <li>Articles of platinum</li> <li>Parts</li> <li>Of base metal clad with precious metal:</li> </ul>	d or clad kg. kg.	12.5%
7114 19 10 7114 19 20 7114 19 30	with precious metal: Articles of gold Articles of platinum Parts - Of base metal clad with precious metal:	kg. kg.	
7114 19 20 7114 19 30	<ul> <li> Articles of gold</li> <li> Articles of platinum</li> <li> Parts</li> <li>- Of base metal clad with precious metal :</li> </ul>	kg.	
7114 19 20 7114 19 30	<ul><li> Articles of platinum</li><li> Parts</li><li>- Of base metal clad with precious metal :</li></ul>	kg.	
7114 19 30	Parts - Of base metal clad with precious metal:	_	12.5%
	- Of base metal clad with precious metal:	kg.	
711420			12.5%
7114 20	Articles clad with gold		
7114 20 10	1 included of the William Bold	kg.	12.5%
114 20 20	Other articles	kg.	12.5%
114 20 30	Parts	kg.	12.5%
7115	Other articles of precious metal or of		
	METAL CLAD WITH PRECIOUS METAL		
7115 10 00	- Catalysts in the form of wire cloth or grill,	kg.	12.5%
	of platinum	_	
7115 90	- Other:		
7115 90 10	Laboratory and industrial articles of	kg.	12.5%
	precious metal	C	
7115 90 20	Spinneret's made mainly of gold	kg.	12.5%
7115 90 90	Other	kg.	12.5%
7116	ARTICLES OF NATURAL OR CULTURED PEARLS, PRECIOUS	_	
	PRECIOUS STONES (NATURAL, SYNTHETIC OR RECONSTI		
116 10 00	- Of natural or cultured pearls	kg.	12.5%
7116 20 00	- Of precious or semi-precious stones (natural,	kg.	12.5%
	synthetic or reconstructed)	8.	
7117	Imitation jewellery		
, 11,	- Of base metal, whether or not plated with		
	precious metal:		
117 11 00	Cuff-links and studs	kg.	6%
7117 19	Other:	Kg.	070
117 19 10	Bangles	kg.	6%
7117 19 10	German silver jewellery	kg.	6%
7117 19 20	Other	kg.	6%
7117 19 90	- Other:	ĸg.	0 / 0
7117 90 10		ka	6%
11/90 10	Jewellery studded with imitation pearls or imitation or synthetic stones	kg.	070

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
7117 90 90	Other	kg.	6%
<b>7118</b> 7118 10 00	<ul><li>Coin (other than gold coin), not being legal tender</li></ul>	kg.	12.5%
7118 90 00	- Other	kg.	12.5%

# Fixation of Tariff Value in respect of articles of jewellery (other than silver jewellery)

In exercise of the powers conferred by sub-section (2) of section 3 of the Central Excise Act, 1944 (1 of 1944), the Central Government, hereby fixes tariff value in respect of articles of jewellery (other than silver jewellery), falling under sub-heading No. 7113 of the First Schedule to the Central Excise Tariff Act, 1985 (5 of 1986), at the rate of 30% of the transaction value as declared in the invoice.

Provided that nothing contained in this notification shall apply to articles of jewellery manufactured from precious metal or old jewellery provided by the retail customer.

*Explanation:* - For the purposes of this notification "transaction value" shall have the meaning assigned to it in section 4 of the Central Excise Act, 1944 (1of 1944)].

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